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Title: Need to assess the loss and damage of property in Kalpeni Island of Lakshadweep due to cyclone and to provide adequate compensation to the victims at the earliest.

SHRI HAMDULLAH SAYEED (LAKSHADWEEP): I would like to draw the attention of the Government that on 26.11.2011 a cyclone has caused havoc in Kalpeni Island of the UT of Lakshadweep. Out of the 600 houses on the Island, 300 houses have been collapsed and about 250 families residing in the eastern side have been evicted and temporarily rehabilitated. More than 1 lakh coconut trees have been totally uprooted and 50% of the remaining will have no fruit bearing capacity since most of the coconut tree heads have been blown off and rest of the trees may not bear fruit at all. Boats have been destroyed and washed away. These are the only means of livelihood in Lakshadweep. Even the coconuts kept in the sheds and the houses have been washed away. 80% of the breakwater has been completely destroyed and not fit for future use. Government Guest house has been damaged. The helipad base has been damaged and not in operation. The entire land area from helipad base to the Northern tip is waterlogged and not reachable.

Therefore, I would strongly urge upon the Government to provide adequate compensation to the victims after assessment of the loss and damage caused by this cyclone.